

PETITIONER:

MS. SINDU BANSAL, D/O SHRI S.S. BANSAL, AND OTHERS

Vs.

RESPONDENT:

MAHARSHI DAYANAND UNIVERSITY ROHTAK AND OTHERS

DATE OF JUDGMENT: 23/01/1996

BENCH:

SUHAS C. SEN, K. S. PARIPOORNAN

ACT:

HEADNOTE:

JUDGMENT:

O R D E R

Special leave granted.

In view of our judgment in Nitasha Paul's case {Civil Appeal No. 2310 of 1996 (Arising out of S.L.P. (C) No. 9776 of 1995)}, this appeal is disposed of in terms of the order passed in Nitasha Paul's case. no further order is necessary in this case.